GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3474 ANSWERED ON:19.03.2013 FOREST ENCROACHERS Ray Shri Bishnu Pada

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Andaman and Nicobar Islands Administration has any proposal to regularise the forest land encroachers/revenue land encroachers in Andaman and Nicobar Islands at par with the Delhi Government taking into account the cut of date as February, 2007;
- (b) if so, the details thereof;
- (c) whether in the North and Middle Andaman District, the Andaman and Nicobar Islands Administration has opened schools in encroached forest villages and has also issued solar lamps from the MPLADS funds;
- (d) if so, the details of such villages;
- (e) whether forest land encroachers have been provided job cards under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): No Madam.
- (b): Do not arise in view of (a) above.
- (c): Yes Madam.
- (d): (i) There are 35 nos of Primary Schools functioning in the Forest encroachment area and running in temporary hutments at Paloon, Kalapahar, Badadabla, Garjan Tikry, Horibay, Ganadabla, Borang, Hara Tikry, Austin-II, Sippi Tikry, Birsa Nagar, Chuglumgum, Buddha Nallah, Gooji Nallah, Gopal Nagar-II, Jal Tikry, Krishna Nagar-I, Krishna Nagar-II, Hamberchad, Bandha Nallah, Ganesh Nagar-II, Burmachad, Beach Dera, Gandhi Nagar-II, Chipoh, Narayan Tikry, Foster Vally, Macarthy Vally, Camp No. 3, Loukinallah -3, Loukinallah-4, Lorojig, Khattakhari-I, Kattakhari-II and Curt Burt Bay.
- 39 nos of Home Lighting system and 20 nos of Solar Street Lights are installed at Gopal Gunj-II village, Diglipur under MPLAD funds.
- (e) to (f): Yes Madam. 1166 job cards have been issued to the forest encroachers